250

हाल में बयान दिया है कि उनके साथ बहुत से बड़े-बड़े पुलिस अफसर, बंगाल सरकार के और सरकारों दल के बड़े-बड़े नेता सम्बद्ध है। उन्होंने अपने बयान में यह भी कहा कि सीठ पीठ एमठ के बड़े नेता और पुलिस अफसर मेरे पैरोल में थे। मुझे ताज्जुब है कि अभी तक केन्द्र सरकार की निगाह इस और क्यों नहीं गई है। सीठ पीठ एमठ की सरकार ने जिन-जिन लोगों के नाम थे उनकी पार्टी के, उनमें से कुछ के उत्पर छोटी-मोटी कार्यजाई। को दल की और से। उदाहरण के लिए मै एक महिला का नाम पढ़ दूं श्रीमती शांति गुप्ता, वे इस दल की कार्यकर्ती थीं जिनके उत्पर यह आरोप था कि बहु इनके साथ सम्बद्ध है। उनको 6 महिने के लिए पार्टी की सदस्यता से निलंबित कर दिया गया...(व्यवधान)

References

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Please conclude.

This is Zero Hour ... (Interruptions)
Please sit down ... (Interruptions)

श्री जगदीश प्रसाद नाथुर: महोदया, इतना ही नहीं, इनके अतिरिक्त इतके दल के चोफ-व्हिप के बारे में भो रशीद खान ने बयान दिया है कि वह उनके पेरोल में हैं और वन-व्लास्ट के साथ सहयोगी थे... (व्यवधान) में केन्द्रीय सरकार का व्यान इस ओर आक-धित करना चाहता हूँ कि सी० पी० एम० की सरकार अपने उन लोगों को बचा रही है। वह बचाने न पाए और उनके खिलाफ कार्यवाही की जाए (व्यवधान)

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Let him complete and then I will call you ... (Interruptions) He has been permitted by the Chairman. Now, Mathur Saheb, please conclude ... (Interruptions)

श्री जगदोश प्रसाद माथुर : इंक्वायरी होनी चाहिए । मैं तो कहूँगा कि बंगाल को सरकार को बरखास्त कर दिया जाना चाहिए . . . (व्यवधान)

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Mr. Mathur, please sit down ... (Interruptions) ... I will look into the record. if he has mentioned somebody's name which should not be there, I will definitely expunge it.

SHRI N. E. BAIARAM: Actually, he has mentioned the names of three ladies. I don't know ... (Interruptions) ...

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Whatever is against the rules, I will have it expunged, Mr. Balaram.

SHRI N. E. BALARAM: When a question of a State comes ... (Interruptions)

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Whatever is against the rules will be expunged. May be, his name is unparliamentary. Whatever is against the rules will be expunged ... (Interruptions) ... Mr. Mathur it is enough. Mr. Mathur, you had your say. Now, please sit down. Let the lady Member speak.

Made

Atrocities on Women particularly Scheduled Caste Women

कुमारी मायावती (उत्तर प्रदेश) : उपसभाष्ट्रयक्ष महोदया, मैं आपके माध्यम से सदन के और सरकार के न्हेटिस में इस बात को लाना चाहती हैं कि महाराष्ट्र में नागुपूर में श्रीमती मनोरमा कांबले की हत्या हुई और बहुत ही दर्दनाक यह घटना है। यह घटना 28 मार्च को घटी लेकिन आज तक महाराष्ट्र की सरकार ने जो हत्यारे हैं उनके खिलाफ कोई एक्शन नहीं लिया है। ये हत्यारे जो है ये सिंध बिरादरी से ताल्लक रखते हैं। सवर्ण जाति के लोग है और देवानी परिवार के है। इसमें प्रताप देवानी एडवोकेट, ध्यान देवानी, नन्द लाल देवानी, अनिल देवानी, सुनील देवानी और इनके पिता दयाराम देवानी है। इन लोगों ने मिलकर श्रीमती मनोरमा कांबले जो कि शेड्यूल्ड कास्ट की थीं की हत्या की है। यह लेडी इतके घर में घरेल नोकरानी का काम करती थी। इसकी उम्र 25 साल की थी। इसके तीन छोटे-छोटे बच्चे हैं। बादमी रिक्शा चलाता है। इसके साथ इन्होंने बलात्कार किया और बलात्कार करने के बाद कूलर के बिजली के तार से करंट लगा कर उसकी हत्या कर दी ताकि यह साबित किया जा सके कि इसकी हत्या करंट से हुई है। जबकि सच यह है कि इसका बलात्कार करके इन लोगों ने गला घोट कर इसकी हत्या की है। 14 अप्रैल को मैं खुद नागपूर गई थो । दलित संगठनों ने इस संबंध में काफी एजिटेशन किया था। जिन लोगों ने एजिटेशन किया था उन पर जलम किये गये लेकिन जो दोषी लोग है उनके खिलाफ अभी तक कोई एक्शन नहीं लिया गया। जो पोस्टमार्टम की रिपोर्ट है उससे भी वही साबित होता है। डाक्टरों की जो रिपोर्ट है उससे भी यही साबित होता है कि उस औरत के साथ बनात्कार हुआ। लेकिन जो दोषी लोग है उन हा यह कहना है कि इस औरत की हत्या करंट से हुई है। मैं सरकार से यह जानना चाहती हूँ कि इन दोकी लोगों के खिलाफ एक्शन क्यों नहीं लिया जा रहा है ? इस किस्म की घटनाएं जो शेड्यूल्ड कास्टस औरतों के साथ हो रही है मैं समझती हूँ इस पर रोक लगाना बहुत जरूरी है। ज्यादातर इस प्रकार की घटनाएं शेड्यूल्ड कास्ट्स बहुनों के साथ ही होती है। जो इस तरह से बलात्कार करते है, उनकी हत्या करते है उनमे सवर्ण जाति के

क्योगं सन्त्रभाव भ्रोते 📲 । 🐠 व्यस्तेष्ट समर्गं जाति के अोगों के हारा लेंब्युला कास्ट्रस महिलाओं के साथ अब्बाह्मा कार किया आता है। बुद्ध की बात यह है कि ्यों सीग पन अत्याचारों में, हत्याओं में शामिल है वे ह्युने आम भूमते है और जो इनके खिलाफ एजिटेशन अस्ति है उनके विकाफ एक्सन लिया जाता है। इसी प्रकार की घटना 1993 में फरवरी के महीने में मध्य अहेता ने बार्क जो जिल्ली नारायण कांड से जानी चाती है।

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): You have to conclude now.

कुमारी मायावती : इस मामले में जब हमारी **च**ुजन समाजवादी पार्टी के मध्य प्रदेश के प्रेजीडेंट बी राऊ राम रत्नाकर ने एजिटेशन किया तो उनको गिर-फुतार कर लिया गया। वह एम० एल० ए० भी है। उनको जेल में बाल दिया गया।

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Please conclude now.

कुमारी मायावती: जो लोग बलात्कार करते है वे खुले आम घूमते है और जो इनके खिलाफ एजिटेशन करते है उनके खिलाफ एक्मन लिया जाता है।

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): You are going beyond the scope of the subject. Please conclude now ... (Interruptions) ... Please conclude now. I am going to call the next person.

कुमारी मायावती: यह मुझे दु:ख के साम कहना पड़ता है। यह मैं आपके माध्यम से सदन को और सरकार को बताना चाहती है कि यह गम्भीर मामला है और उनके खिलाफ एक्प्रान लिया जाना चाहिए। आप से रिक्वेस्ट है आप इस मामले को सरकार को जरुर मेजे। मेरी आपसे रिक्वेस्ट है, आप यह मामला सरकार तक जरूर पहुंचाएं। खास तौर से युद्ध मंत्री जी से मैं यह कहना चाहती हुं कि चाहे महाराष्ट्र हो या मध्य प्रदेश हो। देश के किसी भी प्रदेश में आप खले जाएं क्यादातर बोड्युल्ड कास्ट्स की महिलाओं के साथ इस किस्म की चटनाएं चटती है। अभी दो दिन पहले राजस्यान थे . . . (व्यवधान)

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Please conclude now.

कुलारी बाबाबती : यह मेरे पास पेपर है . . . (व्यवसान)

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Do not show the newspaper. Kindly put the newspaper Please put the (Interruptions) newspaper down. (Interruptions). Nothing will go on record now.

MISS MAYAWATI: **

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Please put the newspaper down. I have to name you. I will name you if you show the newspaper. Please put the newspaper down. (Interruptions) Mayawati ji I would like to warn you. You cannot display news-papers in the House. Kindly do not spoil the effect of what you said.

SHRI G. G. SWELL (Meghalaya): Madam, . .

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Mr. Swell, Please wait. Do not interrupt me. Mayawati ji, please do not show newspapers. You have raised a very important issue. Other Members want to associate them-selves with you. Kindly do not dilute the effect by showing newspapers in the House. (Interruptions) Mr. Swell, please wait. Let Chandrika ji associate herself. I will call you in a minute.

श्रीमती चिन्द्रका अभिनन्दन जैन (महाराष्ट्र) : महोदया, यह पहली दफा नहीं है। इस किस्म की . . . (व्यवधान)

SHRI G. G. SWELL: Madam, you have always been in the forefront...

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Mr. Swell, I will call you as soon as she finishes.

श्रीमती चिन्त्रका अभिनन्दन जैन: मायावती जी ने जो प्रश्न उठाय। है, यह बहुत ही अहम प्रश्न है। बार-बार ऐसे मामले हमारी नजरों के सामने आते है खास कर के शेड्युल्ड कास्ट की महिलाओं पर जिस तरह से अत्याचार होते हैं चाहे वह मध्य प्रदेश हो, राजस्थान हो या महाराष्ट्र हो, इन मामलों की तहकीकात ठीक तरह से नहीं होती है। कान्न हाथ में लिया जाता है और फिर कुछ दिन बाद प्रकरण बन्द कर दिया जाता है। मैं यह अनुरोध करती हूँ कि महाराष्ट्र गवनेमेंट का जो प्रश्न उठा है, इसकी तहकीकात ठीक तरह से होनी चाहिए ताकि दोषी को ठीक तरह से सजामिले।

SHRI G. G. SWELL: Madam, personally you have always been in the forefront in bringing these cases of atrocities on women, and I request you to direct the Home Minister to come forward with a statement in this case. This is not a case of an upper caste or a lower caste. It is an atrocity on a lady and also a mother of so many small children. Kindly ask t Home Minister to come forward with Kindly ask the statement and to take necessary action, with the Maharashtra Government, to get these culprits arrested and prosecuted.

^{**}Not recorded.

References

भी सत्य प्रकाश मालबीय : मेरा व्यवस्था का प्रका है। इस सदन की उपेक्षा बराबर मंत्रि-परिषद के सदस्यों की ओर से की जा रही है। इस वक्त मंत्रि-मण्डल में 60 सदस्य है जिनमें अनेक सदस्य राज्य सभा के भी है। आप देखे शंट रो बिलकुल खाली है। मंत्रि परिषद् का एक भी सदस्य नहीं है।(व्यवधान) महोदया, आप मेरी बात सून तो ले।

THE VICE-CHAIRMAN (SHRIMATI JAYANTI NATARAJAN): I have understood what you are saying. I agree with you. I am sure the hon. Minister present will see that one of their senior colleagues is present. I know that the House always prefers the Cabinet Minister to be here. I agree with you. I am sure they will see that somebody comes.

SHRI SATYA PRAKASH MALAVIYA: I know. Please let me conclude. My sub-mission is that the Leader of the House, Mr. Chavan also happens to be the Home Minister. He is not present here. Other Cabinet Ministers are not present here. A very important issue was raised by Mayawatiji. So, my submission is, please direct the Members of the Government to call at least one Cabinet Minister to immediately rush to the House.

THE VICE-CHAIRMAN (SHRIMATI JAYANTI NATARAJAN): With regard to Mr. Chavan, he has taken the permission of hon. Deputy Chairman to leave today because he has to go on tour. But otherwise I quite take your point. This House has always demanded that the Cabinet Ministers should be present. I am sure the Ministers of State who are present here will convey this to the concerned Minister for Parliamentary Affairs so that they will see that Cabinet Ministers are also present.

SHRI SATYA PRAKASH MALAVIYA: You can also direct.

THE VICE-CHAIRMAN (SHRIMATI JAYANTI NATARAJAN): I have told them. I am sure they will take notice. Please take notice and see that somebody comes here now.

श्रीमती बीणा वर्मा (मध्य प्रदेश) : महोदया, मायावती जी ने जो मददा महिलाओं पर अत्याचार के बारे में उटाया है, मैं उनका समर्थन करते हुए यह कहना चाहती है कि अभी परसों अखबार में छपा है कि मध्य प्रदेश में सब से ज्यादा महिलाओं का उत्पीड़न हजारों की तादाद में होता है। देश भर में सब से ज्यादा मध्य प्रदेश में यह घटनाएं होती है। मध्य प्रदेश में खास तौर पर पिछड़ी जातियां या ट्राइबल है। इस तरह के अत्याचार चाहे किसी भी राज्य में हो, उनको रोका **जाना चाहिए। हर स्टेट में एक महिला आयोग का** गठन होना था। मैं आपके माध्यम से यह अनुरीध करना चाहती हं की जस्दी हर राज्य में महिला आयोग

का गठण किया जाए और एक क्षेत्रहर योजना की कि कंप्यूटर रेकाईज रखे आवेंगे, अपराधियों के रेकाईज उसमें रखे जायेंगे, तो बौध्युटर बर्चें स्तर पर मगाए जाने चाहिए जिससे कि अपराधियों के रेकाई रकं जा सकें और न्याय प्रदान किया जा सके।

भोमती चन्द्रकला पांडेब (पश्चिमी बंगाल) : उप-सभाष्यक महोदया, आपने मुझे बोलने की अनुमति दी उसके लिए धन्यवाद । अभी मायावती जी ने एक बड़ा ही अहम भूद्दा उठाया । यह केवल महाराष्ट्र और मध्य प्रदेश तक ही सीमित नहीं है, आज के अखबारों में प्रायः सभी ने पढ़ा होगा कि एक विदेशी महिला को दिल्ली में दो युवकों ने चलते हुए कार में वसीट लिया भौर उसके ऊपर बलात्कार किया । इस तरह की बटनाएं बड़ी ही शर्मनाक है और यह अनुसूचित जातियों और अनुसूचित जनजातियों के बाद विदेशी महिलाएं जो इस देश में जुमने के लिए आती है उनके प्रति भी अगर इस तरह के अत्याचार होंगे और सरकार खामोश बैठी रहेगी तो यह बहुत हो बुरा होगा। मैं आपके माध्यम से इस गंभीर मसले की ओर सदन का और मंत्री महौदय को अधान आकृषित करना चगहती हूं।

(समाप्त)

THE VICE-CHAIRMAN (SHRIMAT) JAYANTI NATARAJAN): There is no need for everybody to speak. I will just call one or two Members more.

N. E. BALARAM: They all want to associate themselves.

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): The whole House is associating itself.

व्यो इकवाल सिंह (पंजाब) : उपसभाध्यक्ष महोदया, मायावर्ती जी, बीणा वर्मा जी ने और चन्द्रकला जी ने यह मसला उठाया है। यह देखा जा रहा है पिछले दिनों में कुछ केस जो पेपर्ज में आए दिल्ली में होटलों में भी लड़िक्स्यों से छेड़छाड़ करते है और काफी जगह पर, कोई एक स्टेट की बात नहीं है, सभी स्टेटस में ऐसे हो रहा है। देश में ही रहा है। इसके ऊपर कंट्रोल करना च।हिए और इसके लिए जो डिस्की-मिनेशन भी ही रहे हैं, खास करके बैकवर्ड और लो कास्ट के लोगों के साथ ऐसा किया जा रहा है। दिस इज बैरी वेड और इसको कंट्रोल करने के लिए सरकार को सब्त से सक्त कदम उठाने चाहिए।

श्री संघ प्रिय गौतम (उत्तर प्रदेश) : उपसभाध्यक्ष जी, सारे सदन की सम्बद्ध होना जाहिए।

भी जलालुद्दीन अंसारी (बिहार) : मैडम, कल जी सवाल उठाए गए ये और आज भी सवाल उठाए गए स्रवाल किसी एक प्रदेश का नहीं है। आज पूरे देश के अंदर कभी यहां, कभी वहां महिलाओं पर बड़े पैमाने पर अत्याचार हो रहे है बलात्कार के रूप में और उनको जलाने के रूप में और उनको जलाने के रूप में । हम यह कहना चाहते है और यह केन्द्र सरकार का ध्यान आकर्षित किया जाता है कि केन्द्र सरकार इस पर राज्यों में और पूरे देश में महिलाओं पर होने वाले अत्याचारों को रोकने के लिए कोई ठोस कदम उठायेगी । हमारा निवेदन है इस सदन से, सरकार से और मंत्री महोदय से कि इस पर ठोस कार्यवाणहीं हो ताकि महिलाओं के साथ इस तरह का अत्याचार नहीं हो और इसके लिए कार्यवाष्ट्री की जाए।

SHRI H. HANUMANTHAPPA (Karnataka): Madam, while associating myself with what Shrimati Mayawati has said,... (Interruptions)

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): The whole House is associating itself. I am not calling any more.

SHRI H. HANUMANTHAPPA: Madam, while associating myself with what Shrimati Mayawati has said, I would like to raise another issue connected with this.

Madam, you are in the forefront of fighting for the rights of women. Day-in and day-out, we are raising this issue. We just talk it over here and we forget about it. Nothing happens. Nobody is made accountable. Here, I seek your indulgence and help. You should direct the Government. We raise the various incidents of atrocities here; they may be relating to women or the Scheduled Castes or other weaker sections of the people. But noth: weaker sections of the people. But nothing happens afterwards. Nobody takes note of it. It may be the Maharashtra Government or the West Bengal Government of the West Bengal Government by Maharashtra Government of the West Bengal Government by Maharashtra Government was the Maha ment or the Karnataka Government. just talk it over. No report comes back to Parliament. The bureaucracy, the State Governments and the Central Government should take note of it and there should be accountability to Parliament. It is high time we should have a machinery, an arrangement, so that what is being raised in Parliament should be taken note of by the concerned people and they should be made accountable to Parliament. Some thinking on these lines is necessary. I think you should give a directive. (Interruptions).

SHRIMATI CHANDRIKA ABHINAN-DAN JAIN: What about the National Commission for Women?

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): I know. You have spoken. (Interruptions)

SHRIMATI CHANDRIKA ABHINAN-DAN JAIN: There should be such Commissions at the State-level also. (Interruptions).

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): The entire House is associating itself. I am not calling any more. (Interruptions). Mr. Fernandes, please. (Interruptions).

SHRI JOHN F. FERNANDES (Goa); Madam, Mr. Hanumanthappa has raised a very important point. There should be a mechanism to ensure accountability to Parliament. (Interruptions).

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): I hope the Government would take note of it and come back to the House with the information. Shri Viduthalai Virumbi.

SHRI S. S. SURJEWALA (Haryana): Madam, I would like to narrate an incident, in this connection, if you permit me. About a week back, I was in Goa. I. alongwith one of my friends, was strolling on the beach. There was a foreign couple on the beach. Then, some four-five young people...

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Please be brief.

SHRI S. S. SURJEWALA: When we went a few paces ahead, these young men started molesting the woman. They caught hold of the female. We turned back and shouted. Then they left the female and her huspand and pounced upon us. Actually, we were attacked by them. Just after that we went to a police party and informed them about it. We tried to contact the IG of Police, but he was not available that day or the next day. But we informed the police. We again went to the site but the police were not there. So, this is not an isolated incident. Actually, anti-social elements are being encouraged to indulge in such acts.

THE VICE-CHAIRMAN (SHRIMATI IAYANTHI NATARAJAN): No more. Please conclude. We have to go to the next subject.

SHRI S. S. SURJEWALA: It is a very deep-rooted malady, which the society should fight with very concerted efforts.

SHRI JOHN F. FERNANDES: Madam, this is a very serious problem. Actually, the foreigners cannot lodge a complaint. The Central Government should take a serious view of the matter.

SHRI S. VIDUTHALAI VIRUMBI (Tamil Nadu): Madam, Vice-Chairman, we have been raising our voice several times in this aguust House against the imposition of Hindi. Madam, even in the Parliament library they are purchasine books in Hindi, one of the regional languages, but not of other languages. Except

that this book ...

in Hindi, books of no other regional language are being purchased there. For example, in Tamil Nadu, the employees working in Central Government departments are being pressurized to learn Hindi. The departments themselves are displaying Hindi version alongwith English on their boards. On the flights of Indian Airlines, they are making announcements in English and Hindi, but regional languages are not at all used by them. Why they are banned, we do not know. I can give one instance after another. In all the Central Government departments or in the LIC and other offices and Defence departments, awards are presented only in the name of

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Please don't display it.

Hindi. Now it is a very regrettable thing

SHRI S. VIDUTHALAI VIRUMBI: Okay, Madam. Yesterday I picked up some Annual Reports from the Rajya Sabha Publications Counter. Out of them, one Annual Report is completely in Hindi. No English copy was available. Whether it is printed or not and whether it is available or not, I do not know ... (Interruption) ...

THE VICE-CHAIRMAN (SHRIMATI IAYANTHI NATARAJAN): Let him complete. Let me know what he is saying... (Interruptions)... What report is this? I think you are referring to the report of the Industry Ministry... (Interruptions)... Please listen to me. You want to raise an issue relating to imposition of Hindi. The language issue is a different thing... (Interruptions)... Please hear me. The report which you are referring to—copy of the Industry Ministry's report—is available at the counter in English. Other Members have picked it up. Any other issue?

SHRI S. VIDUTHALAI VIRUMBI: It should have been supplied alongwith this.

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): It is available now. If you have another issue please raise it... (Interruptions)... It is available at the Publications Counter in English... (Interruptions)... If you all speak together, I cannot hear you,... (Interruptions)...

SHRI S. VIDUTHALAI VIRUMBI: We want India, not Hindia ... (Interruptions) ...

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): The Minister wants to reply. Let the Minister reply ... (Interruptions). The Hon. Minister wants to reply. Kindly let him say something... (Interruptions). Don't you want the Minister to reply?

SHRI MISA R. GANESAN: In the Indian Airlines flights they are making announcements in English and Hindi ... (Interruptions)...

Made

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Mr. Ganesan, don't you want the Minister to reply? ... (Interruptions)...I am going to call the next person. If you don't want the Minister to reply, I will call the next person, Shri Raj Nath Singh.

SHRI S. VIDUTHALAI VIRUMBI: Let the Minister react.

THE MINISTER OF STATE IN THE MINISTRY OF WELFARE (SHRI K. V. THANGKA BALU): Madam, the Government has no intention to impose Hindi or any other language in the country. That is an assurance given by the then Prime Minister, Pandit Jawaharlal Nehru, and there is no question of imposing Hindi or non-Hindi speaking people. Today, if any specific instances are given, we will look into them...(Interruptions).

SHRI S. VIDUTHALAI VIRUMBI: Two different voices are coming from the same Cabinet, one from hon. Shri Ariun Singh, Minister for Human Resource Development, and another from hon. Shri Thangka Balu ... (Interruptions).

Need for investigation into frauds involving crores of rupees of U.P. Government Funds in State Bank of Indla, Lucknow

श्री राजनाथ सिंह (उत्तर प्रदेश) : मैंडम, उत्तर प्रदेश में लखनऊ के स्टेट बैंक आफ इंडिया की शाखा में सरकारी खाते से 320 करोड़ रुपए विलुप्त कर दिए जाने के कारण पूरे प्रदेश में एक गंभीर संकट पैदा हो गया है। रिजर्व बैंक आफ इंडिया ने यह प्रतिबंध भी लगा दिया है कि किसी भी सरकारी बिल का मुगतान स्टेट बैंक आफ इंडिया के द्वारा नहीं किया जाना चाहिए।

महादया, उत्तर प्रदेश के मुख्य मंत्री ने शारत सरकार के प्रधान मंत्री को यह पल भी लिखा है और कहा है कि पूरे प्रकरण की जांच की जानी चाहिए। उनका तो यह कहना है कि क्लेरिकल मिस्टेक के कारण ऐसा हुआ है। लेकिन जम्मू कश्मीर का भी उदाहरण हमारे सामने है कि वहां के सतकंता विभाग ने टी-14 आपरेशन, टी का अर्थ है ट्रेजरी, 15 मार्च से 31 मार्च तक चलाया या जिसके परि-णामस्वरूप कई अधिकारियों के ऊपर यह आरोप लगाया गया है कि उन्होंने फर्जी दावे पेश किए और फर्जी वाउचर देकर भुगतान प्राप्त किया है। उनके विरुद्ध एफ० आई० आर० दर्ज की गई है।